



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 40/16	TP 161/ 17	For Hearing	391/ 394	Kwality Animal Feeds Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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①	Atul Kulkarni, + Bharamappa Balaji.	Petitioner.	
②	Sinchana M.R.	ROC/RD	

Counsel for respondent is present. He reported he has filed amended copy of the scheme in pursuance of the order passed in IA 131/2017. Smt. M.R. Sinchana, Standing Counsel appearing for ROC and RD is present. Amendment is carried out and the amended copy is also filed. Heard the counsel.

List it for consideration on 10.10.2017.


MEMBER (J)